

Serial No. of Order	Date of Order	Order with Signature	Office note as action (if any taken on order)
25. 10 2000		<p>Heard both sides. Hearing in the matter is concluded. Postu to 27. 11. 2000 for delivery of Orders.</p> <p style="text-align: right;">M Vice-Chairman 25/10 Member(s)</p>	<p>For hearing as per Medie M.A. 1997/98 at fl. x. As 4/2/97 Bench.</p>
27. 11 2000		<p>As per order date 27.11.2000 passed in O.A. 701/94, this O.A. is re-dismissed, but no order as to costs. Interim order passed on 7.12.94 stands vacated.</p> <p style="text-align: right;">S. M. Vice-Chairman Member(s)</p>	<p>For hearing 1 8-8-2000 for hearing Member 29.10.94 Bench. Copy of common order dt. 27.11.2000 being vide tine No. O.A. 701/94 R 4-12-94</p>